

-9-

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A.No.75/2000

Hon'ble Shri Justice V.Rajagopala Reddy, VC(J)

New Delhi, this the 5th day of July, 2000

B.S.Malik
Yoga Teacher
Kendriya Vidyalaya,
AFS Rajokri
New Delhi - 110 038. Applicant

(By Shri Anil Srivastava, Advocate)

Vs.

The Commissioner
Kendriya Vidyalaya Sangathan
18, Institutional Area
Shaheed Jeet Singh Marg
New Delhi. Respondents

(By Shri S.Rajappa, Advocate)

O R D E R (Oral)

Learned counsel for the applicant seeks to withdraw the OA. The OA is accordingly dismissed as withdrawn. No costs.

V.Rajagopala Reddy
(V.RAJAGOPALA REDDY)

VICE CHAIRMAN(J)

/RAO/